

O.A. No. 500 of 2008

Order dated: 06.11.2009

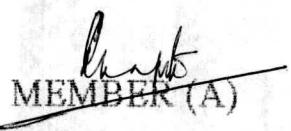
CORAM:

Hon'ble Shri C.R. Mohapatra, Member (A)

Neither the Counsel nor the applicant is present today. However, Mr. S.K.Ojha, Ld. Standing Counsel for the Respondent is present.

It is seen that on earlier occasion also none was present for the applicant and as a last chance the matter was posted to today.

In the above circumstances, the O.A. is dismissed for default.

  
~~MEMBER (A)~~